

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: October 18, 2014

No. 896 /JR(S)/2014

The Court's Notification No. 890/JR(S)/2014 dated 17.10.2014 regarding posting of Smt. Sweta Choudhary is hereby cancelled.

BY ORDER OF THE COURT,

sd/-

**(PRATYUSH KUMAR)
REGISTRAR GENERAL**

No.391/JR(S)/2014 Dated: Allahabad : October 18, 2014

In continuation of Court's endorsement no.388/JR(S)/2014 dated 17.10.2014, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Meerut. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Sr. Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Meerut. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

**(MOHD. FAIZ ALAM KHAN)
I/c JOINT REGISTRAR (JUDICIAL) (SERVICES)**